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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP 274/16, TP 118/17	For Non filing of Progress Report by RP	Sec 433(e)/ 433(f) of CA 1956	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd.,	Rajkumar M.D.	Pickthemup Technologies Pvt. Ltd.	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

None appears for the Petitioner.

Post the case on 04.07.2018.


MEMBER (T)


MEMBER (J)